

NATIONAL COMPANY LAW TRIBUNAL  
PRINCIPAL BENCH  
NEW DELHI

C.P NO. 6/111/2012  
CA NO.

CORAM:

PRESENT: CHIEF JUSTICE M. M. KUMAR  
Hon'ble President

SH. S. K. MOHAPATRA  
Hon'ble Member (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF PRINCIPAL BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 18.07.2016

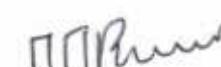
NAME OF THE COMPANY: Mr. Alok Singhal  
Vs.  
M/s. Hero Motocorp Ltd.

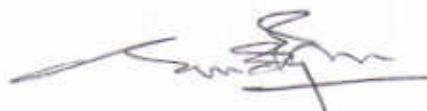
SECTION OF THE COMPANIES ACT: 111 of the Companies Act 1996.

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
1	Sarvjeet Kaur	Adv	Petitioner	

ORDER

List on 08.09.2016 at 10.30 am.

  
(CHIEF JUSTICE M.M. KUMAR)  
PRESIDENT

  
(S.K. MOHAPATRA)  
MEMBER (T)

Dated: 18/07/2016  
(Vidya)